## Annexure-1

## Name of the corporate debtor: Kalyani Education Private Limited Date of commencement of CIRP: 19/02/2021; List of creditors as on: 20/02/2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amou Amount nt of of any	Amount of claim	Amount of claim	Remark s, if any	
		Date of receipt	Amount claimed	Amount claim admitted	of Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of votin g share in CoC	contin gent cla im	Mutual dues, that may be set-off		under verificatio n	
						NOT AP	PLICABLE							